

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 332/2009

Subject: Approval of tariff of Badarpur Thermal Power Station (705 MW) for the period from 1.4.2009 to 31.3.2014.

Date of Hearing: 15.11.2011

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner: NTPC, New Delhi

Respondents: NDPL, BRPL, BYPL, NDMC and MES

Parties present: Shri V.K.Padha, NTPC
Shri Ajay Dua, NTPC
Shri Sameer Agarwal, NTPC
Ms. Shilpa Agarwal, NTPC
Ms. Tarunima Vijra, Advocate, BRPL & BYPL
Shri Abhisekh Srivastava, BYPL

RECORD OF PROCEEDINGS

During the hearing, the representative of the petitioner submitted that it has filed additional submissions as sought for by the Commission during the proceedings held on 4.10.2011 and had served copies on the respondents.

2. The learned counsel for the respondent Nos.2 and 3 namely, BRPL & BYPL, submitted that the additional information has been filed by the petitioner only on 14.11.2011. Accordingly, the learned counsel prayed that the respondents may be granted 10 days time to file its reply on the said submissions made by the petitioner.

3. The prayer of the learned counsel for the respondent was accepted. The respondents are directed to file its reply by 25.11.2011, with copy to the petitioner, who may file its rejoinder, if any, on or before, 5.12.2011.

4. Matter to be listed for hearing on 13.12.2011.

Sd/-
T.Rout
Joint Chief (Law)